

CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

O.A. No.060/00075/2020

Chandigarh, this the 24th January, 2020

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

Sita Ram son of Shri Bhikhari aged about 62 years 6 months (Date of Birth 06.07.1957), Aadhar Card No. 2762 8004 2847, Retired White Washer O/o Executive Engineer, C.P. Division No. 2 (R) Engineering Department (PWD), Chandigarh Administration, U.T. Secretariat, Chandigarh, resident of House No. 2327, Sector 37-C, Chandigarh-160037. (Group C)

....Applicant

(BY: MS. ANU DATTA, ADVOCATE)

Versus

- 1. Union Territory, Chandigarh through the Secretary Engineering Department, Chandigarh Administration, Chandigarh-160009.
- 2. The Chief Engineer being Appellate Authority, Engineering Department (PWD), Chandigarh Administration, U.T. Secretariat, Sector 9, Chandigarh.
- 3. The Superintending Engineer, Construction Circle No. 2, Engineering Department, U.T. Chandigarh 160039.

.... Respondents

ORDER(Oral)

SANJEEV KAUSHIK, MEMBER (J):

- 1. Heard.
- The solitary prayer made in this O.A. is for issuance of a direction to the Appellate Authority (Respondent No. 2) to decide the statutory appeal dated 03.06.2019

O.A. No.060/00075/2020

-2-

and the station of the state of

(Annexure A-4) of the applicant, which is pending

consideration till date.

3. Considering the short prayer made by the applicant, I

dispose of the O.A, in limine, with a direction the

Appellate Authority amongst the respondents to consider

and decide the appeal (Annexure A-4) of the applicant, if

not already decided, by passing a reasoned and speaking

order, in accordance with law, within a period of one

month from the date of receipt of a certified copy of this

order, and a copy thereof be duly communicated to the

applicant. If it has already been decided, a copy of the

order be communicated to the applicant.

4. Needless to mention that the disposal of the O.A. shall

not be construed as an expression of any opinion on the

merit of the case. No costs.

(Sanjeev Kaushik) Member (J)

Place: Chandigarh Dated: 24.01.2020

'mw'